

W.P.(S)

Token Number- 2710/2020

S.J.

Caveat Clear

Ashok Kumar Nonia

Petitioner

Versus

**1. M/s Bharat Coking Coal Limited & others
Respondents**

C.F.S.

Petition:- Rs. 230/-

Affidavit: Rs. 10/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-+15/-

Defects if any --

1. Subject may be specific on index and presentation form.
2. C.F.S. of Rs. 20/- is wanting.
3. P.O. may be mentioned in details of Respondent no. 1 to 3.
4. Ann. No. may be mentioned for document under challenge in Para 1 and Prayer portion.
5. Page 46 to 57 and 66 to 73 are not legible. T/c may be given.
6. Page 43 and 44 may be checked and arranged in proper sequence.
7. Date mentioned in sub para 11 (pg – 18) may be verified or written as per Ann-4.
8. Page 59 to 61, 77 to 84, 88 to 95, 97 and 98 are faint. Fresh copy or T/c may be given.
9. Ref no. mentioned in Para 14 (pg -19) may be verified or written as per Ann-5.
10. Memo no. mentioned in Para 1(i) ,(iv), prayer portion (i)(iv) and synopsis does not tally with Ann- 5.

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